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Central Administrative Tribunal, Principal Bench, New Delhi

O.A.No.2633/2004

Hon'ble Mr.Justice V.S. Aggarwal, Chairman
Hon'ble Mr.S.A. Singh, Member(A)

New Delhi, this the 2nd day of November, 2004

Shri Ashok Kumar Gaur,
T.G.T., (Natural Science),
Rajkiya Sarovodaya Bal Vidyalaya,
Jheel Juranja, Delhi-110031

....Applicant

(By Advocate: Shri Amit Anand)

Versus

1. Govt. of NCT of Delhi,
Through Secretary,
Delhi Sachivalaya,
I.P. Estate, Delhi
2. Director Education,
Govt. of NCT of Delhi,
Old Secretariat, Delhi
3. The Superintendent (Establishment-II)
Directorate of Education,
Govt. of NCT of Delhi
4. Shri Ranvir Singh,
P.G.T. Agriculture,
(To be served through Respondent No.2)

....Respondents

Order(Oral)

Justice V.S. Aggarwal, Chairman

The applicant was appointed as Trained Graduate Teacher (Natural Science) in the year 1994. The respondents initiated action for promoting TGTs to the post of Post Graduate Teacher. The grievance of the applicant is that his just claim has been ignored and his juniors have been promoted. Perusal of the petition reveals that there is some controversy raised even pertaining to the seniority of the applicant. With respect to the said reliefs, the applicant has submitted a representation dated 8.10.2004 addressed to the Director (Education), Government of National Capital Territory of Delhi.

2. When rights of the respondents are not likely to be affected, we deem it unnecessary to issue a notice while disposing of the present petition..

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3. It is directed that respondent no.2 would consider the said representation and pass an appropriate speaking order within three months of the receipt of the certified copy of the present order and communicate it to the applicant. We make it clear that nothing said herein is any expression of opinion on the merits of the matter. O.A. is disposed of.



(S.A. Singh)
Member(A)



(V.S. Aggarwal)
Chairman

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